

## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Friday, 07<sup>th</sup> March, 2025 at 02.30 p.m.**

### **I**

The Regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up **Writ Petition No.699 of 2025(F)**, as per the board notified separately.

### **II**

Soon after the Regular Division Bench work is over, the **Hon'ble Ms. Justice Nivedita P. Mehta** will sit singly and take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,  
Porvorim, Goa.

Date : 07.03.2025

Sd/-  
( **Sudhir S. Shirgaonkar** )  
**Registrar (Judicial)**